

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IA/88/ND/2024 IN IB/509/ND/2020

IN THE MATTER OF:

Mahender Kumar	...	Applicant
Versus		
Weld Metals India Pvt. Ltd.	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 06.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent : Adv. Abhishek Prasad, For R-1

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **30.05.2024**.

Sd/-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)